

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3547**

**TO BE ANSWERED ON THE 8th AUGUST, 2017/ SHRAVANA 17, 1939 (SAKA)
MISSING CHILDREN**

3547. SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the number of cases of missing children is increasing in the country particularly in the National Capital Region;

(b) if so, the total number of such cases registered children traced/untraced and the steps taken to trace all the children during each of the last three years and the current year, gender and State-wise including Chhattisgarh;

(c) whether the Supreme Court has issued any direction in this regard; and

(d) if so, the details thereof and the reaction of the Government thereto?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): As per the information provided by National Crime Records Bureau (NCRB), State/UT-wise total number of children missing, traced and untraced gender-wise data is enclosed as Annexure-I. Number of Cases of missing children in National Capital Region (NCR) is enclosed as Annexure-II.

State/UT-wise cases registered, persons arrested, cases charge sheeted, persons charge sheeted, cases convicted and persons convicted under kidnapping & abduction of children is enclosed as Annexure-III. State/UT-wise total number of children kidnapped or abducted, children recovered from kidnapping and abduction and children unrecovered from kidnapping and abduction is enclosed as Annexure-IV.

'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens rest primarily with the respective

State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws. Ministry of Home Affairs has issued Advisories for combating crimes against children. These Advisories are also available on www.mha.nic.in.

To rescue the missing children, Ministry of Home Affairs advised all States/UTs to rescue the missing children by way of conducting one month sustained campaigns throughout the country. Sustained campaigns entitled “Operation Smile” (1st January, 2015 to 31st January, 2015), “Operation Muskaan” (1st July, 2015 to 31st July, 2015), “Operation Smile-II” (1st January to 31st January, 2016), “Operation Muskaan-II” (1st July, 2016 to 31st July, 2016) and “Operation Muskaan-III” (1st July, 2017 to 31st July, 2017) have been conducted in the country.

(c) & (d): The Supreme Court of India, vide its order dated 13.01.2015 in the W.P. (C) 75/2012 Bachpan Bachao Andolan Vs UoI had directed Ministry of Women & Child Development (MWCD) to compile a model Standard Operating Procedure (SOP) for tracing of missing children. The SOP has been circulated to States/UTs to facilitate uniformity in tracing missing child. Earlier, Supreme Court of India had issued several directions in the same case on 10.05.2013 which includes: - in case of complaint with regard to any missing children; made in a police station, the same should be reduced into a First Information Report and appropriate steps should be taken to see that follow up investigation is taken up immediately thereafter. Ministry of Home Affairs has issued an Advisory in this regard on 25th June, 2013. This advisory is available on www.mha.nic.in.

TOTAL NO. OF CHILDREN MISSING (M)TRACED(T)/UNTRACED (U)STATE-WISE GENDER-WISE FOR THE YEAR 2014-16

S.NO.	STATE/UT	GENDER	2014			2015			2016		
			M	T	U	M	T	U	M	T	U
1	A&N ISLANDS	MALE	(2)11	10	3	(3)11	12	2	(2)11	11	2
		FEMALE	(4)17	16	5	(5)36	37	4	(4)36	37	3
2	ANDHRA PRADESH	MALE	(402)858	754	506	(506)876	467	915	(915)961	454	1422
		FEMALE	(347)1423	1320	450	(450)1532	882	1100	(1100)1674	888	1886
3	ARUNACHAL PRADESH	MALE	(19)NIL	NIL	19	(19)33	15	37	(37)14	6	45
		FEMALE	(49)35	20	64	(64)84	35	113	(113)55	23	145
4	ASSAM	MALE	(1589)569	275	1883	(1883)556	439	2000	(2000)602	281	2321
		FEMALE	(2420)1006	518	2908	(2908)873	698	3083	(3083)1118	637	3564
5	BIHAR	MALE	(1929)984	762	2151	(2151)1075	884	2342	(2342)1087	702	2727
		FEMALE	(1512)3672	3180	2004	(2004)3965	2997	2972	(2972)3731	2327	4376
6	CHANDIGARH	MALE	(40)52	49	43	(43)81	71	53	(53)76	86	43
		FEMALE	(71)112	100	83	(83)168	156	95	(95)127	158	64
7	CHHATTISGARH	MALE	(279)712	685	306	(306)691	620	377	NR	NR	NR
		FEMALE	(294)1064	1049	309	(309)1473	1214	568	NR	NR	NR
8	D&N HAVELI	MALE	(1)4	4	1	(1)NIL	NIL	1	NR	NR	NR
		FEMALE	(1)8	6	3	(3)1	1	3	NR	NR	NR
9	DAMAN & DIU	MALE	(3)4	4	3	(3)17	16	4	NR	NR	NR
		FEMALE	(7)9	3	13	(13)18	16	15	NR	NR	NR
10	DELHI	MALE	(1842)3406	2720	2528	(2528)3636	2979	3185	NR	NR	NR
		FEMALE	(2302)4166	2972	3496	(3496)4292	3203	4585	NR	NR	NR
11	GOA	MALE	(19)23	24	18	(18)11	10	19	NR	NR	NR
		FEMALE	(13)36	33	16	(16)10	10	16	NR	NR	NR
12	GUJARAT	MALE	(278)653	597	334	(334)503	452	385	(385)504	563	326
		FEMALE	(495)1079	959	615	(615)871	766	720	(720)1110	1146	684
13	HARYANA	MALE	(1373)645	430	1588	(1588)571	330	1829	NR	NR	NR
		FEMALE	(972)645	397	1220	(1220)528	311	1437	NR	NR	NR
14	HIMACHAL PRADESH	MALE	(29)66	64	31	(31)60	52	39	(39)66	42	63
		FEMALE	(13)96	82	27	(27)85	76	36	(36)80	44	72
15	JAMMU & KASHMIR	MALE	(243)232	61	414	(414)198	215	397	(397)103	137	363
		FEMALE	(194)219	7	406	(406)188	311	283	(283)62	125	220
16	JHARKHAND	MALE	(249)330	254	325	(325)233	287	271	(271)219	151	339
		FEMALE	(226)267	190	303	(303)317	370	250	(250)260	184	326
17	KARNATAKA	MALE	(696)1817	1666	847	(847)1616	1207	1256	(1256)1088	1408	936
		FEMALE	(538)1208	1140	606	(606)958	783	781	(781)907	1028	660
18	KERALA	MALE	(131)519	498	152	(152)836	892	96	(96)839	823	112
		FEMALE	(169)702	656	215	(215)831	956	90	(90)796	808	78
19	LAKSHADWEEP	MALE	(NIL)NIL	NIL	NIL	(NIL)NIL	NIL	NIL	(NIL)NIL	(NIL)NIL	NIL
		FEMALE	(NIL)NIL	NIL	NIL	(NIL)NIL	NIL	NIL	(NIL)NIL	(NIL)NIL	NIL
20	MADHYA PRADESH	MALE	(754)2356	2269	841	(841)2319	2207	953	(953)2424	2226	1151
		FEMALE	(1910)4691	4151	2450	(2450)5740	5138	3052	(3052)6032	5237	3847
21	MAHARASHTRA	MALE	(2588)4808	4074	3322	(3322)1659	1686	3295	(3295)1594	1085	3804
		FEMALE	(3369)8286	6927	4728	(4728)2164	2291	4601	(4601)1950	1331	5220
22	MANIPUR	MALE	(3)13	14	2	(2)12	10	4	(4)83	78	9
		FEMALE	(1)19	20	NIL	(NIL)20	20	NIL	(NIL)40	35	5
23	MEGHALAYA	MALE	(17)53	47	23	(23)78	56	45	(45)58	41	62
		FEMALE	(23)81	75	29	(29)89	63	55	(55)76	68	63
24	MIZORAM	MALE	(NIL)2	2	NIL	(NIL)6	6	NIL	NR	NR	NR
		FEMALE	(1)5	4	2	(2)4	6	NIL	NR	NR	NR
25	NAGALAND	MALE	(146)80	37	189	(189)77	38	228	(228)65	40	253
		FEMALE	(168)105	48	225	(225)104	60	269	(269)55	30	294
26	ORISSA	MALE	(657)414	347	724	(724)542	228	1038	NR	NR	NR
		FEMALE	(1724)838	505	2057	(2057)1265	470	2852	NR	NR	NR
27	PUDUCHERRY	MALE	(11)19	18	12	(12)25	30	7	(7)24	19	12
		FEMALE	(4)43	39	8	(8)35	40	3	(3)35	32	6
28	PUNJAB	MALE	(498)403	323	578	(578)209	239	548	NR	NR	NR
		FEMALE	(224)275	216	283	(283)524	419	388	NR	NR	NR
29	RAJASTHAN	MALE	(476)926	870	532	(532)782	410	904	NR	NR	NR
		FEMALE	(437)1181	1108	510	(510)1387	636	1261	NR	NR	NR
30	SIKKIM	MALE	(NIL)52	49	3	(3)59	57	5	(5)30	28	7
		FEMALE	(3)47	47	3	(3)61	58	6	(6)71	66	11
31	TAMILNADU	MALE	(504)1176	1138	542	(542)1373	1355	560	(560)1470	1458	572
		FEMALE	(553)2197	2202	548	(548)2907	2846	609	(609)3162	3202	569
32	TELANGANA	MALE	(372)988	933	427	(181)1150	966	365	(363)1113	1001	477
		FEMALE	(498)2008	1896	610	(259)2158	1865	552	(552)1957	1700	809
33	TRIPURA	MALE	(1)119	118	2	(2)42	31	13	(13)37	38	12
		FEMALE	(4)327	326	5	(5)129	122	12	(12)132	130	14
34	UTTAR PRADESH	MALE	(807)1360	1168	999	(999)1435	1067	1367	(1367)1434	921	1880
		FEMALE	(578)958	774	762	(762)1221	814	1169	(1169)1450	768	1851
35	UTTARAKHAND	MALE	(173)164	160	177	(177)238	316	99	(99)211	160	150
		FEMALE	(88)143	126	105	(105)198	226	77	(77)224	180	121
36	WEST BENGAL	MALE	(10390)3320	2315	11395	(11395)2117	1478	12034	NR	NR	NR
		FEMALE	(22223)8333	6005	24551	(24551)4875	3496	25930	NR	NR	NR
	TOTAL		72439	59856	80539	62238	50520	91660	39253	31943	41976
	BACKLOG TOTAL		67956			79942			34666		
	GRAND TOTAL		140395			142180			73919		

1. THE FIGURES MENTIONED IN THE () ARE THE BACKLOG OF PREVIOUS YEAR.

2. NR STANDS FOR DATA NOT RECEIVED 3. NIL STANDS FOR NO CHILDREN MISSING/TRACED/UNTRACED

4. DATA OF TELANGANA FOR 2015 FOR BACKLOG OF PREVIOUS YEAR NOT TALYING WITH UNTRACED FIGURES OF 2014 AS BEFORE 2015 IN TELANGANA STATE 13 POLICE UNITS EXISTED BUT IN THE YEAR 2015 IT INCREASED TO 28 UNITS

NCR DATA AS ON 03/08/2017

CHILDREN MISSING (M), TRACED (T) AND UNTRACED (U) IN NCRB DISTRICTS OF RAJASTHAN DURING 2014-2017 (UPTO JUNE)

DISTRICT		2014			2015			2016			2017 (UPTO JUNE)		
		M	T	U	M	T	U	M	T	U	M	T	U
ALWAR	MALE	34	28	6	49	47	2	60	40	20	22	8	14
	FEMALE	13	9	4	103	97	6	109	85	24	68	31	37
BHARTPUR	MALE	36	35	1	26	24	2	18	16	2	6	3	4
	FEMALE	15	13	2	27	27	0	24	22	2	2	1	1
GRAND TOTAL		98	85	13	205	195	10	211	163	48	98	43	56

MISSING CHILDREN IN NCR, UTTAR PRADESH MISSING, TRACED, UNTRACED FOR THE YEAR 2014 TO 2016

Name of Disttts.	Sex	2014			2015			2016		
		M	T	U	M	T	U	M	T	U
MEERUT	MALE	27	16	11	27	19	8	18	10	8
	FEMALE	14	10	4	13	10	3	18	6	12
GHAZIABAD	MALE	33	24	9	56	28	28	48	16	32
	FEMALE	14	10	4	42	18	24	41	19	22
BULANDSHAHR	MALE	25	19	6	7	3	4	11	1	10
	FEMALE	13	5	8	12	3	9	19	4	15
GB NAGAR	MALE	29	23	6	23	14	9	29	15	14
	FEMALE	19	10	9	42	18	24	32	13	19
BAGHPAT	MALE	10	8	2	12	9	3	4	3	1
	FEMALE	9	6	3	28	17	11	16	10	6
HAPUR	MALE	5	4	1	12	9	3	17	12	5
	FEMALE	7	4	3	32	20	12	32	21	11
MUZAFFARNAGAR	MALE	4	3	1	7	2	5	19	13	6
	FEMALE	5	2	3	7	3	4	11	5	6
TOTAL	MALE	133	97	36	144	95	49	146	70	76
	FEMALE	81	47	34	176	103	73	169	78	91
		214	144	70	320	198	122	315	148	167

CHILDREN MISSING (M), TRACED (T) AND UNTRACED (U) IN 13 DISTRICTS OF HARYANA DURING 2014-2017 (UPTO MAY)

Sex	2014			2015			2016			2017		
	M	T	U	M	T	U	M	T	U	M	T	U
MALE	422	263	159	571	330	241	488	190	298	208	80	128
FEMALE	434	243	191	528	311	217	583	153	430	301	80	221
TOTAL	856	506	350	1099	641	458	1071	343	728	509	160	349

CHILDREN MISSING (M), TRACED (T) AND UNTRACED (U) IN DELHI DURING 2014-2017 (UPTO JULY)

Sex	2014			2015			2016			2017		
	M	T	U	M	T	U	M	T	U	M	T	U
MALE	3406	2923	483	3636	2978	658	2939	2291	648	1365	881	484
FEMALE	4166	3320	846	4292	3261	1031	3982	2818	1164	2179	1291	888
TOTAL	7572	6243	1329	7928	6239	1689	6921	5109	1812	3544	2172	1372

State/UT-wise cases registered (CR), persons arrested (PAR), cases chargesheeted (CS), persons chargesheeted (PCS), cases convicted (CV) and persons convicted (PCV) under Kidnapping & Abduction of Children during 2014-2016*

SL	State/UT	2014						2015						2016					
		CR	PAR	CS	PCS	CV	PCV	CR	PAR	CS	PCS	CV	PCV	CR	PAR	CS	PCS	CV	PCV
1	Andhra Pradesh	600	684	352	522	5	5	497	448	306	444	6	8	566	469	290	411	8	15
2	Arunachal Pradesh	66	50	26	37	0	0	120	47	39	46	0	0	54	31	22	28	1	1
3	Assam	152	152	44	44	1	1	383	410	75	75	1	1	465	478	140	146	4	4
4	Bihar	1585	1688	865	1191	20	22	1231	1148	716	980	10	28	3257	3442	2360	2660	18	37
5	Chhattisgarh	1844	933	822	978	84	100	1846	787	624	789	156	179	1989	924	769	926	142	172
6	Goa	134	40	17	27	0	0	102	29	29	31	2	2	88	31	19	25	0	0
7	Gujarat	2101	1819	1290	1803	17	23	1589	1137	879	1215	14	16	1749	1256	975	1295	14	17
8	Haryana	816	381	237	373	45	49	1255	427	346	378	38	39	1226	699	394	582	21	24
9	Himachal Pradesh	210	92	53	72	1	1	232	83	62	81	2	4	230	94	47	73	0	0
10	Jammu & Kashmir	139	122	49	68	0	0	244	162	69	115	1	1	167	124	56	92	1	1
11	Jharkhand	94	92	48	61	7	10	110	86	56	65	7	10	245	216	149	161	21	21
12	Karnataka	1177	721	352	485	5	6	1605	613	340	483	4	4	2143	709	365	494	8	10
13	Kerala	130	160	131	160	0	0	171	194	135	160	7	5	154	168	144	162	1	1
14	Madhya Pradesh	6339	2701	2083	2519	204	260	5265	2466	1997	2677	155	215	6011	3200	2192	2665	240	313
15	Maharashtra	2616	1642	906	1330	12	17	6960	2617	1329	1782	32	37	7949	2153	1558	2099	30	36
16	Manipur	69	15	1	0	0	0	52	25	13	13	0	0	62	35	23	26	0	0
17	Meghalaya	43	22	13	13	0	0	48	19	11	11	0	0	69	44	12	12	1	1
18	Mizoram	2	2	2	2	0	0	9	8	6	6	2	2	5	4	4	5	3	3
19	Nagaland	7	7	5	5	3	3	40	23	13	19	2	2	47	31	5	6	3	3
20	Odisha	800	392	259	347	3	3	986	439	344	423	2	2	1135	602	561	602	2	2
21	Punjab	871	658	247	432	38	47	937	667	366	470	87	101	1006	702	286	422	33	42
22	Rajasthan	1814	866	660	849	95	133	1690	766	613	794	51	68	1831	818	660	822	78	97
23	Sikkim	17	6	7	4	1	0	2	2	2	2	0	0	11	8	2	2	0	0
24	Tamil Nadu	390	437	177	385	39	63	398	387	186	333	10	17	371	221	152	189	28	37
25	Telangana	634	751	281	602	10	10	608	391	344	446	6	7	727	578	305	410	15	18
26	Tripura	88	74	34	51	1	3	92	52	53	53	4	4	100	93	59	76	2	2
27	Uttar Pradesh	5875	11537	3955	7508	748	1498	5913	11680	3488	6887	994	1682	9414	14558	4131	7952	585	1195
28	Uttarakhand	275	118	107	120	15	16	444	103	58	98	39	46	435	110	96	113	8	8
29	West Bengal	2351	2432	1410	1491	2	2	1951	2214	1984	2167	0	0	3467	2234	1901	1901	5	7
	TOTAL STATE(S)	31239	28594	14433	21479	1356	2272	34780	27430	14483	21043	1632	2480	44973	34032	17677	24357	1272	2067
30	A & N Islands	12	8	6	7	0	0	28	9	7	8	0	0	25	19	7	9	0	0
31	Chandigarh	130	48	47	55	7	7	164	41	24	37	8	9	145	22	25	31	12	17
32	D&N Haveli	8	3	3	3	0	0	14	7	4	5	0	0	10	1	3	3	0	0
33	Daman & Diu	4	2	2	2	0	0	21	2	0	2	0	0	20	1	2	1	0	0
34	Delhi UT	6452	492	586	612	73	78	6881	558	533	569	51	67	5934	493	415	544	48	50
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	9	5	5	5	0	0	5	7	3	6	0	0	6	2	3	3	0	0
	TOTAL UT(S)	6615	558	649	684	80	85	7113	624	571	627	59	76	6140	538	455	591	60	67
	TOTAL (ALL INDIA)	37854	29152	15082	22163	1436	2357	41893	28054	15054	21670	1691	2556	51113	34570	18132	24948	1332	2134

Source: Crime in India Note: Disposal of cases and persons by police and courts during the year may include previous year reported cases/persons.

Note: * Data for the year 2016 is provisional.

State/UT-wise total number of children kidnapped or abducted, children recovered from kidnapping and abduction and children unrecovered from kidnapping and abduction during 2014-2016*

Code	State/UT	2014			2015			2016*		
		Total number of children kidnapped or abducted	Children recovered	Children Unrecovered	Total number of children kidnapped or abducted	Children recovered	Children Unrecovered	Total number of children kidnapped or abducted	Children recovered	Children Unrecovered
1	Andhra Pradesh	602	240	516	526	333	709	566	243	1022
2	Arunachal Pradesh	81	46	49	140	29	127	58	44	32
3	Assam	152	0	325	383	188	525	465	0	990
4	Bihar	1585	1074	812	1231	805	971	3257	1555	2673
5	Chhattisgarh	1884	1381	914	1890	1429	949	2054	1503	1489
6	Goa	145	127	23	108	115	16	102	89	29
7	Gujarat	2135	1439	1395	1626	1669	1094	1815	2231	672
8	Haryana	851	602	788	1281	1075	990	1300	1213	1016
9	Himachal Pradesh	218	169	133	249	143	165	252	243	174
10	Jammu & Kashmir	139	77	138	247	194	191	168	193	166
11	Jharkhand	94	66	44	113	130	35	288	135	188
12	Karnataka	1187	815	617	1664	1512	757	2267	1863	1201
13	Kerala	132	120	34	171	114	94	163	183	54
14	Madhya Pradesh	6393	2772	5344	5306	3241	6675	6085	5620	7140
15	Maharashtra	2709	1882	1318	7150	5751	2717	8260	5785	5189
16	Manipur	70	32	105	58	12	87	67	287	0
17	Meghalaya	43	43	0	48	45	3	77	45	35
18	Mizoram	2	1	1	11	8	11	6	2	14
19	Nagaland	7	1	6	41	38	5	53	45	58
20	Odisha	802	565	538	995	840	689	1147	1045	791
21	Punjab	913	431	1055	959	758	1256	1026	840	1442
22	Rajasthan	1830	1302	1017	1711	1381	1347	1920	2160	1107
23	Sikkim	19	4	19	4	5	0	11	0	11
24	Tamil Nadu	395	456	353	403	514	242	374	511	105
25	Telangana	637	365	276	629	280	592	759	889	462
26	Tripura	88	50	58	96	80	41	104	127	18
27	Uttar Pradesh	5876	5938	1285	5933	5213	2005	9435	8477	2963
28	Uttarakhand	275	129	146	472	58	459	436	64	831
29	West Bengal	2361	1673	3424	1967	803	4588	3661	1523	3258
	TOTAL STATE(S)	31625	21800	20733	35412	26763	27340	46176	36915	33130
30	A & N Islands	15	15	13	30	37	6	26	26	6
31	Chandigarh	134	239	80	184	163	101	159	162	98
32	D&N Haveli	8	0	16	14	25	5	10	8	7
33	Daman & Diu	6	2	9	25	22	3	28	26	27
34	Delhi UT	6758	5414	7136	7322	5641	6756	6254	5345	7665
35	Lakshadweep	0	0	0	0	0	0	0	0	0
36	Puducherry	9	3	10	6	0	11	11	8	3
	TOTAL UT(S)	6930	5673	7264	7581	5888	6882	6488	5575	7806
	TOTAL (ALL INDIA)	38555	27473	27997	42993	32651	34222	52664	42490	40936

Source: Crime in India

Note: * Data for the year 2016 is provisional.